

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. 420/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SH. RAVIKUMAR DURAISAMY
Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES: IFCI Limited

V/s.

Luxora Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

+ ~~YOGESH~~
DASHHOLKAR ~~PCS~~

① Mr. Nikhil Rajani
along with Rahul Agrawal
i/b. V. Deshpande and Co.

N. Rajani

There is no application available on
record for withdrawal of the Petition.
Affidavit dated 28/7/17 in above matter.
Name regarding is directed to re-file the
matter for clarification. (Issue Notice
for hearing on 14th Aug 2017)

Sd/-